

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (LLP) No.1/Chd/Hry/2018

In the matter of:

Seema Luthra ...Petitioner
Versus
Qube Trade Audit Services LLP & Anr. ...Respondents

Present: Mr.Vaibhav Sharma, Advocate for Petitioner
Mr.Mayank Wadhwa, Advocate for Respondent No.2
Mr.Vivek Gupta, Respondent No.2 in person.

Affidavit of service has not been filed. Learned counsel for petitioner submits that he will be filing the affidavit of service within a week. Let the needful be done.

Mr.Mayank Wadhwa, Advocate appearing for Respondent No.2 who is present in person filed Memo of Appearance and seeks time to file reply.

List the matter on 20.09.2018 for arguments. Reply, if any, be filed by the respondent at least a week before the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

Aug 02, 2018
subbu